

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI - 110 066
PRINCIPAL BENCH - CUSTOMS BRANCH

COURT ROOM NO.

DATE:08.02.2012 WEDNESDAY

TIME:10:30 AM

CORAM:

HON'BLE MR. D.N. PANDA, MEMBER (JUDICIAL)

HON'BLE MR. RAKESH KUMAR, MEMBER (TECHNICAL)

S.N.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENT.	REMARKS
SHORT MATTERS					
1	C/M/464,465 & 469/11 C/437,501 & 570/07	BRAMCO (I) (P) LTD	VS C.C.E. JAIPUR I	ABHISHEK JAJU/DR	
2	C/ROA/55 - 57/11 C/209-211/10	GUPTA OILS & CHEMICALS CO	VS C.C. (ICD) NEW DELHI	PIYUSH KUMAR/DR	
3	C/COD/404/11 C/CO/198/11 C/516/11	CC MEERUT - II	VS ARORA AROMATIC	DR/IP	
4	ST/S/595/11 ST/327/11	M/S SMRITI TELEVISION MEDIA & FILMS (P) LTD.	VS CCE BHOPAL	V L KUMARAN / DR	
5	ST/S/1623/11 ST/783/11	BHAGWAT INDUSTRIES,	VS C.C.E. INDORE	PRADEEP ASAWA/DR	
6	ST/S/1905/11 ST/899/11	PREMLAL BARMAN	VS CCE BHOPAL	AMIT AGARWAL / DR	
7	ST/S/1906/11 ST/900/11	ABADH KISHORE SHARMA	VS CCE BHOPAL	AMIT AGARWAL / DR	
8	ST/S/1907/11 ST/901/11	D. PAUL'S CONSUMER BENEFIT LTD.	VS CCE DELHI	HEM SINGH / DR	
9	ST/S/1934/11 ST/925/11	M T N L	VS CST DELHI	SIKRI & CO. / DR	
10	ST/S/1938/11 ST/928/11	GUPTA BUILDERS	VS CCE KANPUR	DHARMENDRA SRIVASTAV/DR	
11	ST/S/1944/11 ST/929/11	CC PANCHKULA	VS AMBIKA SUGAR AGENCY	DR/IP	
12	C/S/2695/11 C/502/11	NIPPON AUDIOTRONIX LTD	VS C.C. (ICD) NEW DELHI	S.D.GAUR/DR	
13	ST/S/2696/11 ST/1281/11	STEEL STRIPS WHEELS LTD	VS C.C.E. CHANDIGARH	K K ANAND/DR	
14	ST/S/2698/11 ST/1283/11	SHIV SHAKTI SECURITY SERVICES	VS C.C.E. KANPUR	AMIT AWASTHI/DR	
15	ST/S/2705/11 ST/1285/11	MARKET SURVEYORS	VS C.C.E. INDORE	SANDEEP MUKHERJEE/DR	



REGULAR MATTERS

1	C/384/06	SAMEER GUPTA	VS CC NEW DELHI	VISHAL GOSAIN/DR
2	ST/462/06	SCOT WILSON KIRK PATRICK PVT. LTD.	VS CCE JAIPUR	A K BATRA/DR
3	ST/12/07	KISSAN SAHAKARI CHINNI MILLS	VS CST NOIDA	IP/DR
4	ST/136/07	SEPCO ELECTRIC POWER CONSTRUCTION CO.	VS CCE RAIPUR	P K SAHU/DR
5	ST/545/07	KANORIA CHEM. & INDUSTRIES LTD.	VS CCE ALLAHABAD	A P MATHUR/DR
6	ST/575/07	ASHOK AGRAWAL	VS CCE JAIPUR	BIPIN GARG/DR
7	ST/445/08	U P STATE SUGAR CORP. LTD.	VS CCE MEERUT-II	BIPIN GARG/DR
8	ST/303/08	FERRO SCRAP NIGAM LTD	VS CCE RAIPUR	IP/DR
9	C/172,192,323-325, 362 / 09 C/S/884/09	NEERU MARKETING (P) LTD	VS CC NEW DELHI	BIPIN GARG S K PAHWA / DR
10	ST/1869/10	FASHIONAGE COPORATION PVT. LTD	VS CST DELHI	SUDHIR MALHOTRA/DR
	C/287/11	INTEGRAL COMPUTER LTD.	VS CC NEW DELHI	S K PAHWA/DR



ASSTT. REGISTRAR
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FOR COMPLIANCE

1	ST/207/11	M/S CHANDIGARH TRANSPORT CORP.	VS CCE CHANDIGARH	J K BHATIA/DR	
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WEST BLOCK NO.2, R.K. PURAM, NEW DELHI - 110 066
PRINCIPAL BENCH - CUSTOMS BRANCH

COURT ROOM NO. II

DATE:09.02.2012

THURSDAY

TIME:10:30 AM

CORAM:

HON'BLE MR. D.N. PANDA, MEMBER (JUDICIAL)

HON'BLE MR. RAKESH KUMAR, MEMBER (TECHNICAL)

S.N.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENT.	REMARKS
SHORT MATTERS					
1	C/M/504/10 C/148/06	UNI WORTH LTD	VS CC RAIPUR	RUPESH KUMAR/DR	
2	ST/S/1708/11 ST/1712/11	S.B.I	VS CCE INDORE	IP/DR	
3	ST/S/1948/11 ST/933/11	SUNSHINE COMMUNICATION	VS CCE LUCKNOW	RAJESH CHIBBER / DR	
4	ST/S/1964/11 ST/941/11	PARAMOUNT COMMUNICATION LTD.	VS CCE JAIPUR	IP/DR	
5	ST/S/1966/11 ST/944/11	PIYUSH ELECTRICAL	VS CCE JAIPUR-I	IP/DR	
6	ST/S/1990/11 ST/966/11	SARTHAK CONTRACTS	VS CCE JAIPUR	IP/DR	
7	ST/S/2008/11 ST/971/11	BRIDGE & ROOF INDIA CO. LTD.	VS CCE JAIPUR-I	IP/DR	
8	ST/S/2015-2016/11 ST/976-977/11	SANJAY STUDIO	VS CCE JAIPUR-I	IP/DR	
9	ST/S/2018/11 ST/COD/237/11 ST/979/11	CST DELHI	VS B AHL BUILDERS (P) LTD.	DR/IP	
10	ST/S/2708/11 ST/1290/11	HPCL MITTAL ENERGY LIMITED	VS C.C.E. CHANDIGARH	PDS LEGAL./DR	
11	ST/S/2721/11 ST/1293/11	JORA RAM BUILDERS PVT. LTD.	VS C.C.E. JAIPUR II	L.M. LODHA/DR	
12	ST/S/2723/11 ST/1294/11	BHARTI AIRTEL LTD	VS C.C.E. PANCHKULA	V. LAXMIKUMARAN/	}
13	ST/S/2725/11 ST/1295/11	MAGSUNS INFOTECH	VS C.C.E. LUCKNOW	DR AHUJA ARUN/DR	
REGULAR MATTERS					
1	C/495/05	RAMESH CHAND GOEL	VS CC FARIDABAD	PIYUSH KUMAR/ DR	
2	C/678/06	SHY. ADISHWAR JAIN	VS CC NEW DELHI	LP ASTHANA/DR	
3	ST/376/07	C.C.E. INDORE	INTERNATIONAL LOGISTICS	DR/IP	
4	C/742/07	C ARUN KUMAR	VS CC NEW DELHI	V L KUMARAN/DR	
5	ST/567-569/07	CCE JAIPUR	VS RAJASTHAN SPINNING	DR/IP	
6	ST/588/07	HOTLINE DISPLAY DEVICES LTD	VS CCE NOIDA	SD GAUR/DR	

7	ST/714/07	MAOSAJI CATERERS	VS CCE RAIPUR	P K SAHU /DR
8	ST/522/08	CAREER INFOSYSTEMS LTD	C.C.E. JAIPUR I	SAMEER JAIN/DR
9	ST/601/08	GURMEHAR CONSTRUCTION	VS CCE RAIPUR	BIMAL JAIN/DR
10	ST/608/08	FIVE STAR CONSTRUCTION	VS CCE RAIPUR	L P ASTHANA/DR
11	ST/636/09	B D A PVT LTD	VS CCE MEERUT-I	L P ASTHANA / DR


ASSTT. REGISTRAR
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05

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FOR COMPLIANCE

1	ST/510/11	G E INDIA INDUSTRIAL PVT. LTD.	VS CC NEW DELHI	IP/DR	
2	ST/389/11	SAMSUNG C&T INDIA PVT. LTD.,	VS C.S.T. DELHI	C.HARISHANKAR/ DR	


ASSTT. REGISTRAR
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by

